GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4822

TO BE ANSWERD ON MARCH 31, 2022

EXPERTISE IN OUTSOURCING

NO. 4822. SHRI M. SELVARAJ :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) Whether the Government lacks indigenous expertise in outsourcing;
- b) If so, the reaction of the Government in this regard;
- c) The private agencies with which contract has been signed for outsourcing during the last three years and the works performed by them;
- d) The expenditure incurred on them; and
- e) The reasons for the above said outsourcing?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a to e) The General Financial Rules 2017 (GFR 2017) allow the Central Government establishments to outsource certain services based on their requirements. As Ministry and its offices are competent to procure services of outsourcing agencies at their level to meet their requirements, the centralized data is not maintained in this regard.

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